

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

235. IA/3894/2023 IA/4221/2023 IA/4304/2023 IA/4483/2023 IA/4479/2023
IA/2910/2024 In C.P. (IB)/3126(MB)2019

IN THE MATTER OF

Positive Rays Events Private Limited
VS

... Petitioner

Sheltrex Karjat Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **25.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/